

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No. 290/00353/15

Jodhpur, this the 26th day of May, 2016

CORAM

**Hon'ble U. Sarathchandran, Judicial Member
Hon'ble Ms Praveen Mahajan, Admn. Member**

Suwalal S/o Sh. Dewa Ram ji, aged 31 years, R/o 143/2 Defence Laboratory Campus, Ratanada, Jodhpur (working as Technician "B", DLJ).

.....Applicant

By Advocate: Mr K.K. Shah.

Versus

1. Union of India through Director General, Research & Development, Defence Research & Development Organization, Ministry of Defence, New Delhi.
2. The Secretary, Ministry of Human Resources Development, Department of Higher Education, Govt. Of India, Shastri Bhawan, New Delhi.
3. The Institute of Electronics and telecommunication Engineers, 2, Institutional Area, Lodi Road, New Delhi.
4. The Director, Defence Laboratory, Ratanada, Jodhpur.

.....Respondents

By Advocate : Mr K.S Yadav.

ORDER (Oral)

Per U. Sarathchandran

Heard both sides for some time. The relief in this OA is:

"In view of above submissions, the applicant most respectfully prays that this Original Application may kindly be allowed with costs and by issuance of an appropriate order or direction the respondents

applicant from Institution of Electronics and Telecommunication Engineering, New Delhi, equivalent to bachelor's degree for promotion to the post of STA 'B'.

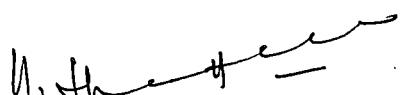
Any other order favourable to the applicant may also kindly be passed."

2. Mr K.K. Shah, Ld. Counsel for applicant produced a copy of the order passed by Principal Bench of this Tribunal on 02.12.2015 in OA No. 3459/2014 wherein it was decided:

"7. In the circumstances, the OA is disposed of by directing the respondents to declare the results of the applicants of the LDCE Examination and to consider the Diploma enrolled/obtained by the applicants upto 31.05.2013 as valid for getting employment and for all consequential benefits in the Central Government and in the respondent organization. The aforesaid exercise shall be completed within six weeks from the date of receipt of a copy of this order. No costs."

3. After hearing both sides we feel that the present OA can also be disposed of in terms of the aforequoted decision of Principal Bench. Accordingly, we allow the OA to the extent of issuing a direction to the respondents to treat the diploma in ET obtained by the applicant from the Institution of Electronics and Telecommunication Engineering, New Delhi, equivalent to Bachelor's Degree for the purpose of promotion to the post of STA 'B'. Parties shall suffer their own costs.


[Praveen Mahajan]
Administrative Member


[U. Sarathchandran]
Judicial Member